

OFFICE OF THE DISTRICT & SESSIONS JUDGE : DELHI

ORDER

In partial modification of this office order No. 1019/28437-527/Bail Power/Gaz./2011 dated 23.4.2011, the following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with immediate effect.

S.NO. (1)	Name of Additional Sessions Judge (2)	Name of Police Stations & Investigating Agencies (3)	Link Additional Sessions Judge (4)	Court Complex & District (5)
1	Sh. H. S. Sharma, District Judge & ASJ I/c New Delhi, Patiala House Court, New Delhi	Parliament Street, Mandir Marg, Connaught Place, Bara Khamba Road, Tilak Marg, Chanakaya Puri, Tuglak Road, CBI, Custom, FERA, DRI, NCB, Central Excise, Special Cell, PFA, Crime Branch & CAW Cell of New Delhi Police District.	Sh. S. C. Rajan, ASJ (FTC) New Delhi, Patiala House Court, New Delhi.	Patiala House Court (New Delhi) Police District
2	Sh. J. R. Aryan, District Judge & ASJ I/c North-East, Karkardooma Court, Delhi	Zafraabad, Jyoti Nagar, Seelam Pur, Bhajan Pura, New Usman Pur, Gokulpuri, Khajuri Khas, Karawal nagar, Sonia Vihar.	Sh. Surinder Kumar Sharma, ASJ 02, North-East, Karkardooma Court	Karkardooma Court (North-East) Police District

*Sunita Gupta*  
(Sunita Gupta)

District & Sessions Judge : Delhi

No. 2583/70167-192 /Bail Power/Gaz/2011 Dated, Delhi the 02/12/11

- Copy forwarded for information & necessary action : -
- 1 The Registrar General, High Court of Delhi, New Delhi.
  - 2 The District Judges & ASJ I/c New Delhi & North-East, Patiala House & Karkardooma Courts, Delhi/New Delhi.
  - 3 The Officer concerned.
  - 4 The Superintendent, Administration Branch, Filing Section, Patiala House & Karkardooma Courts, Delhi/New Delhi.
  - 5 The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
  - 6 The Public Prosecutor, Tis Hazari Court, Delhi.
  - 7 The Chief/In-charge, Prosecutor, Patiala House & Karkardooma Courts, New Delhi.
  - 8 The In-charge, Facilitation Centre, Patiala House & Karkardooma Courts, New Delhi.
  - 9 The Reader to District & Sessions Judge, Delhi.
  - 10 The In-charge, Lock-up, Patiala House & Karkardooma Courts, New Delhi.
  - 11 The Website Committee, Hindi & English, Tis Hazari Court, Delhi.
  - 12 The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.

*Sunita Gupta*  
District & Sessions Judge : Delhi